

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Andhra Pradesh Co-Operative Societies (Second Amendment) Act, 1999

3 of 1999

CONTENTS

- 1. Short Title And Commencement
- 2. Amendment Of Section 12A
- 3. Repeal Of Ordinance 9 Of 1998

Andhra Pradesh Co-Operative Societies (Second Amendment) Act, 1999

3 of 1999

AN ACT FURTHER TO AMEND THE ANDHRA PRADESCO-OPERATIVE SOCIETIES ACT, 1964 Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-ninth Year of the Republic of India, as follows:- * Received the assent of the Governor on the 1-1-1999. For statement of object and reasons please see the Andhra Pradesh Gazette, Part 1V-A, Extraordinary, date 24-11-1998 at page 3.

1. Short Title And Commencement :-

- (1) This Act may be called the Andhra Pradesh Co-operative societies (Second Amendment) Act, 1999.
- (2) It shall be deemed to have come into force with effect on and from the 27th September, 1998.

2. Amendment Of Section 12A :-

In the Andhra Pradesh Co-operative Societies Act, 1964(Act 7 of 1964), in section 12 A, in sub-section (3) for the words "for a period of two years", the words "for a period of four years", shall be substituted.

3. Repeal Of Ordinance 9 Of 1998 :-

The Andhra Pradesh Co-operative Societies (Amendment) Ordinance, 1998 is hereby repealed.